

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

THIRTIETH REPORT

(Presented on 3-8-1993)

The Business Advisory Committee held a sitting on Tuesday, the 3rd August, 1993.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion on the Statutory Resolution seeking disapproval of the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1993. | } 1 hour |
| (2) The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1993. (Replacing the Ordinance)
(Consideration and passing) | |
| (3) Discussion on the Statutory Resolution seeking disapproval of the Oil and Natural Gas Commission (Transfer of Undertaking and Repeal) Ordinance, 1993. | } 2 hours |
| (4) The Oil and Natural Gas Commission (Transfer of Undertaking and Repeal) Bill, 1993. (Replacing the Ordinance)
(Consideration and passing) | |
| (5) The National Environment Tribunal Bill, 1992.
(Consideration and passing) | 2 hours |
| (6) The Census Amendment Bill, 1992.
(Consideration and passing) | 1 hour |
| (7) The Trade Marks Bill, 1993.
(Consideration and passing) | 3 hours |
| (8) The Public Records Bill, 1992, as passed by Rajya Sabha.
(Consideration and passing) | 2 hours. |
| (9) The Jute Manufactures Development Council (Amendment) Bill, 1992. | 2 hours |
| (10) Discussion on the Background Note on Review of Drug Policy, 1986. | 4 hours
(To be taken up during the week commencing the 16th August, 1993.) |

3. The Committee also recommend that the following items may be taken up as follows:—

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| (1) The National Commission for Safai Karamcharis Bill, 1993.
<i>(Consideration and passing)</i> | To be taken up during the current week. |
| (2) Discussion under Rule 193 regarding Creamy Layer Committee Report. | To be taken up on Thursday, the 5th August, 1993 at 3 P.M. |
| (3) Discussion on Dunkel Proposals. | To be taken up during the week commencing the 23rd August, 1993. |

NEW DELHI;
August 3, 1993
Sravana 12, 1915 (Saka)

SHIVRAJ V. PATIL,
Chairman,
Business Advisory Committee.